

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:3770
ANSWERED ON:23.12.2004
RISK ALLOWANCE TO EMPLOYEES
Singh Shri Rakesh

Will the Minister of DEFENCE be pleased to state:

- (a) the reasons for depriving the employees of the category `Master Craftmen` from the benefits of risk allowances given to the industrial employees working in the hazardous zone of ordnance manufacturing;
- (b) whether the Government propose to give risk allowance to the employees working in the hazardous zone of ordnance manufacturing;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI BIJOY KRISHNA HANDIQUE)

(a) to (d): The Government have already issued orders for grant of risk allowance to the categories of unskilled, semi-skilled and skilled workers engaged in hazardous processes. Since the `Master Craftsman` does not fall in any of the said categories, those occupying the said post are not entitled to risk allowance.